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C. A. T. Bench, Jaipur

Date of Order	Orders
<u>13.11.20</u>	Sh. Shri. Kumar, Counsel for the applicant. Learned counsel for the applicant seeks to withdraw this OA. In view of the submission made before me by the learned counsel for the applicant, this OA is disposed of as withdrawn. (Gopal Singh) M.A. S. K. AGARWAL Judicial Member

Pam
15/11/20

15/11/20

27/1/21